

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH  
ORIGINAL APPLICATION NO:829/95  
DATED THE 20th DAY OF OCT. 2000

CORAM:HON'BLE SHRI S.L.JAIN, MEMBER(J)  
HON'BLE SMT SHANTA SHAstry, MEMBER(A).

1. Shri M.J.Soman,  
(Retired Assistant Yard Master)  
369 Shaniwar Peth  
Oak Wadath,yan  
Pune 411 030. .... Applicant

By Advocate Shri H.Y.Deo

V/s.

1. Union of India,  
Through General Manager,  
Central Railway,  
Bombay V.T.,  
Bombay.

2. Divisional Railway Manager,  
Central Railway,  
Bombay V.T.,  
Bombay - 400 001.

3. Divisional Officer,  
Personnel Branch,  
Central Railway,  
Bombay V.T.,  
Bombay - 400 001.

.... Respondents

By Advocate Shri V.S.Masurkar

(O R D E R)

Per Smt.Shanta Shastry, Member(A)

The Impugned order, the relief sought and the facts in this case are identical to those in OA No.396/95 which has been decided today except that the applicant in the present OA was provisionally promoted to the grade of Rs.700-900 w.e.f. 24/6/1987 and that he retired on 31/5/1991. These dates don't make any material difference to the decision. In fact originally

:2:

the applicant had made a joint application along with Shri P.K. Barve by way of O.A. No.396/95 however since he was not permitted to do so he has filed the present separate application. The Counsel are also the same.

2. We therefore dismiss the OA for the same reasons for which OA No.396/95 has been dismissed. We do not order any costs.

*l-f*  
(SHANTA SHAstry)  
MEMBER(A)

*JYJ*  
(S.L.JAIN)  
MEMBER(B)

abp.